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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ ITA 528/2024  
+ ITA 529/2024  
+ ITA 530/2024  
+ ITA 531/2024

**AT KEARNEY LIMITED - INDIA BRANCH OFFICE**

.....Appellant  
Through: Mr Deepak Chopra, Ms Manasvini  
Bajpai and Mr Ashish Sarada,  
Advocates.

versus

**COMMISSIONER OF INCOME TAX  
INTERNATIONAL TAX - 1, NEW DELHI**

.....Respondent  
Through: Mr Ruchir Bhatia, SSC, Mr Anant  
Mann, JSC and Mr Abhishek Anand,  
Advocate.

**CORAM:**

**HON'BLE MR. JUSTICE VIBHU BAKHRU**

**HON'BLE MS. JUSTICE SWARANA KANTA SHARMA**

**ORDER**

**18.10.2024**

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1. Issue notice.
2. The learned counsel for the respondent accepts notice.
3. List on 30.01.2025.

**VIBHU BAKHRU, J**

**SWARANA KANTA SHARMA, J**

**OCTOBER 18, 2024**

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[Click here to check corrigendum, if any](#)